

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 243 of 2018**

**IN THE MATTER OF:**

**Axis Bank Ltd.**

**...Appellant**

**Versus**

**Anuj Jain, R.P. for  
Jaypee Infratech Ltd.**

**...Respondent**

**Present:**

**For Appellant :**

**Mr. Sudipto Sarkar, Senior Advocate assisted by  
Ms. Anindita Roy Chowdhury, Mr. Mr. Abhishek  
Singh and Mr. Abhijnan Jha, Advocates**

**For Respondents:**

**Mr. Sanjay Bhatt and Ms. Niharika Sharma,  
Advocates (for R.P.)**

**WITH**

**Company Appeal (AT) (Insolvency) No. 244 of 2018**

**IN THE MATTER OF:**

**Standard Chartered Bank**

**...Appellant**

**Versus**

**Anuj Jain, R.P. for  
Jaypee Infratech Ltd.**

**...Respondent**

**Present:**

**For Appellant :**

**Mr. Parag Maini and Mr. Abhimanyu Chopra,  
Advocates**

**For Respondents:**

**Mr. Sanjay Bhatt and Ms. Niharika Sharma,  
Advocates (for R.P.)**

**WITH**

**Company Appeal (AT) (Insolvency) No. 245 of 2018**

**IN THE MATTER OF:**

**ICICI Bank Ltd.**

**...Appellant**

**Versus**

**Anuj Jain, R.P. for  
Jaypee Infratech Ltd.**

**...Respondent**

**For Appellant :** Mr. Ramji Srinivasan, Senior Advocate assisted by  
Ms. Misha, Mr. Shantanu Chaturvedi and Ms. Charu,  
Advocates

**For Respondents:** Mr. Sanjay Bhatt and Ms. Niharika Sharma,  
Advocates (for R.P.)

**WITH**

**Company Appeal (AT) (Insolvency) No. 249 of 2018**

**IN THE MATTER OF:**

**State Bank of India**

**...Appellant**

**Versus**

**Anuj Jain, R.P. for  
Jaypee Infratech Ltd. & Ors.**

**...Respondents**

**For Appellant :** Mr. Sanjay Kapur, Mr. Bharath Gangadhar and  
Ms. Megha Karnwal, Advocates

**For Respondents:** Mr. Sanjay Bhatt and Ms. Niharika Sharma,  
Advocates (for R.P.)

**WITH**

**Company Appeal (AT) (Insolvency) No. 276 of 2018**

**IN THE MATTER OF:**

**Jai Prakash Associates Ltd.**

**...Appellant**

**Versus**

**Anuj Jain, R.P. for  
Jaypee Infratech Ltd.**

**...Respondent**

**For Appellant : Ms. Varsha Banerjee and Mr. Kunal Godhwani,  
Advocates**

**For Respondents: Mr. Sanjay Bhatt and Ms. Niharika Sharma,  
Advocates (for R.P.)**

**WITH**

**Company Appeal (AT) (Insolvency) No. 301 of 2018**

**IN THE MATTER OF:**

**Axis Bank Ltd.**

**...Appellant**

**Versus**

**Anuj Jain, R.P. of  
Jaypee Infratech Ltd.**

**...Respondent**

**For Appellant : Mr. Krishnendu Datta, Ms. Anindita Roy  
Chowdhary, Mr. Abhishek Singh and Mr. Abhijnan  
Jha, Advocates**

**For Respondents: Mr. Sanjay Bhatt and Ms. Niharika Sharma,  
Advocates (for R.P.)**

**WITH**

**Company Appeal (AT) (Insolvency) No. 331 of 2018**

**IN THE MATTER OF:**

**Bank of Maharashtra**

**...Appellant**

**Vs**

**Anuj Jain, Resolution Professional  
for Jaypee Infratech Ltd.**

**....Respondent**

**Present:**

**For Appellant: Mr. Divyanshu Goyal and Ms. Swati Jain,  
Advocates.**

**For Respondent: Mr. Sanjay Bhatt and Ms. Niharika Sharm  
Advocates for R.P.**

**With**

**Company Appeal (AT) (Insolvency) No. 343 of 2018**

**IN THE MATTER OF:**

**United Bank of India**

**...Appellant**

**Versus**

**Anuj Jain, R.P. of  
Jaypee Infratech Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant : Mr. Rajiv S. Roy, Mr. Avrojoyoti Chaterjee, Mr. Abhijit  
S. Roy and Ms. Jayasree Saha, Advocates**

**For Respondents: Mr. Sanjay Bhatt and Ms. Niharika Sharma,  
Advocates (for R.P.)**

**Mr. Jaskinder Singh and Ms. Shipra Shukla,  
Advocates**

**WITH**

**Company Appeal (AT) (Insolvency) No. 348 of 2018**

**IN THE MATTER OF:**

**Central Bank of India**

**...Appellant**

**Vs**

**Anuj Jain, Resolution Professional  
for Jaypee Infratech Ltd.**

**....Respondent**

**Present:**

**Present:**

**For Appellant : Mr. Jasvinder Singh and Ms. Shipra Shukla,  
Advocates**

**For Respondents: Mr. Sanjay Bhatt and Ms. Niharika Sharma,  
Advocates (for R.P.)**

**With**

**Company Appeal (AT) (Insolvency) No. 349 of 2018**

**IN THE MATTER OF:**

**Standard Chartered Bank**

**...Appellant**

**Versus**

**Anuj Jain, R.P. of  
Jaypee Infratech Ltd.**

**...Respondent**

**Present:**

**For Appellant : Mr. Parag Maini and Mr. Abhimanyu Chopra,  
Advocates**

**For Respondents: Mr. Sanjay Bhatt and Ms. Niharika Sharma,  
Advocates (for R.P.)**

**WITH**

**Company Appeal (AT) (Insolvency) No. 353 of 2018**

**IN THE MATTER OF:**

**ICICI Bank Ltd.**

**...Appellant**

**Versus**

**Anuj Jain, R.P. of  
Jaypee Infratech Ltd.**

**...Respondent**

**Present:**

**For Appellant : Mr. Ramji Srinivasan, Senior Advocate assisted by**

**Ms. Misha, Mr. Shantanu Chaturvedi and Ms. Charu Bansal, Advocates**

**For Respondents: Mr. Sanjay Bhatt and Ms. Niharika Sharma, Advocates (for R.P.)**

**WITH**

**Company Appeal (AT) (Insolvency) No. 370 of 2018**

**IN THE MATTER OF:**

**UCO Bank** **...Appellant**

**Vs**

**Anuj Jain, Resolution Professional for Jaype Infratech Ltd. & Ors.** **....Respondents**

**Present:**

**For Appellant : Mr. Rajiv S. Roy, Mr. Avrojyoti Chaterjee, Mr. Abhijit S. Roy and Ms. Jayasree Saha, Advocates**

**For Respondents: Mr. Sanjay Bhatt and Ms. Niharika Sharma, Advocates (for R.P.)**

**Mr. Divyanshu Goyal and Ms. Swati Jain, Advocates for Respondent No. 23**

**Mr. Jasvinder Singh and Ms. Shipra Shukla, Advocates for Respondent No. 26**

**WITH**

**Company Appeal (AT) (Insolvency) No. 374 of 2018**

**IN THE MATTER OF:**

**The Karur Vyasa Bank (P) Ltd.** **...Appellant**

**Vs**

**Anuj Jain, Resolution Professional  
for Jaype Infratech Ltd.**

**....Respondent**

**Present:**

**For Appellant : ---**

**For Respondents: Mr. Sanjay Bhatt and Ms. Niharika Sharma,  
Advocates (for R.P.)**

**WITH**

**Company Appeal (AT) (Insolvency) No. 376 of 2018**

**IN THE MATTER OF:**

**L&T Infrastructure Finance Company Ltd.**

**...Appellant**

**Vs**

**Anuj Jain, Resolution Professional  
for Jaype Infratech Ltd.**

**....Respondent**

**Present:**

**For Appellant : Mr. Varun Singh, Advocate**

**For Respondents: Mr. Sanjay Bhatt and Ms. Niharika Sharma,  
Advocates (for R.P.)**

**WITH**

**Company Appeal (AT) (Insolvency) No. 411 of 2018**

**IN THE MATTER OF:**

**Central Bank of India**

**...Appellant**

**Vs**

**Anuj Jain, Resolution Professional  
for Jaypee Infratech Ltd.**

**....Respondent**

**Present:**

**For Appellant :** Mr. Jasvinder Singh and Ms. Shipra Shukla,  
Advocates

**For Respondents:** Mr. Sanjay Bhatt and Ms. Niharika Sharma,  
Advocates (for R.P.)

**WITH**

**Company Appeal (AT) (Insolvency) No. 424 of 2018**

**IN THE MATTER OF:**

**Canara Bank** **...Appellant**

**Vs**

**Anuj Jain, Resolution Professional** **...Respondents**  
**for Jaypee Infratech Ltd. & Ors.**

**Present:**

**For Appellant :** Mr. Rajiv S. Roy, Mr. Avrojyoti Chaterjee, Mr. Abhijit  
S. Roy and Ms. Jayshree Saha, Advocates

**For Respondents:** Mr. Sanjay Bhatt and Ms. Niharika Sharma,  
Advocates (for R.P.)

**Mr. Jasvinder Singh and Ms. Shipra Shukla,  
Advocates for Respondent No. 26**

**WITH**

**Company Appeal (AT) (Insolvency) No. 436 of 2018**

**IN THE MATTER OF:**

**Karnataka Bank Ltd.** **...Appellant**

**Vs**

**Anuj Jain, Resolution Professional** **....Respondent**  
**for Jaypee Infratech Ltd.**

**Present:**



**For Appellant :** \_\_\_\_\_

**For Respondents:** **Mr. Sanjay Bhatt and Ms. Niharika Sharma,  
Advocates (for R.P.)**

**WITH**

**Company Appeal (AT) (Insolvency) No. 458 of 2018**

**IN THE MATTER OF:**

**IFCI Ltd. ...Appellant**

**Vs**

**Anuj Jain, Resolution Professional ...Respondent  
for Jaypee Infratech Ltd.**

**Present:**

**For Appellant :** **Ms. Shweta Bharti, Mr. Sukrit Kapoor and  
Ms. Shuchi Sejwar, Advocates**

**For Respondents:** **Mr. Sanjay Bhatt and Ms. Niharika Sharma,  
Advocates (for R.P.)**

**WITH**

**Company Appeal (AT) (Insolvency) No. 492 of 2018**

**IN THE MATTER OF:**

**Allahabad Bank ...Appellant**

**Vs**

**Anuj Jain, Resolution Professional ...Respondents  
for Jaypee Infratech Ltd. & Ors.**

**Present:**

**For Appellant :** **Mr. Rajiv S. Roy, Mr. Avrojoyoti Chatterjee, Mr.  
Abhijit S. Roy and Ms. Jayasree Saha, Advocates**

**For Respondents:** **Mr. Sanjay Bhatt and Ms. Niharika Sharma,  
Advocates (for R.P.)**

**Mr. Jasvinder Singh and Ms. Shipra Shukla,  
Advocates for Respondent No. 26**

**WITH**

**Company Appeal (AT) (Insolvency) No. 511 of 2018**

**IN THE MATTER OF:**

**Jammu & Kashmir Bank**

**...Appellant**

**Vs**

**Anuj Jain, Resolution Professional  
for Jaypee Infratech Ltd. & Ors.**

**...Respondent**

**Present:**

**For Appellant :**

**Mr. Syed A. Abid, Mr. A. Gupta and Mr. Prateek  
Khaitan, Advocates**

**For Respondents:**

**Mr. Sanjay Bhatt and Ms. Niharika Sharma,  
Advocates (for R.P.)  
Mr. Jasvinder Singh and Ms. Shipra Shukla,  
Advocates for Respondent No. 26.**

**WITH**

**Company Appeal (AT) (Insolvency) No. 524 of 2018**

**IN THE MATTER OF:**

**The South Indian Bank Ltd.**

**...Appellant**

**Vs**

**Anuj Jain, Resolution Professional  
for Jaypee Infratech Ltd.**

**....Respondent**

**Present:**

**For Appellant :**

**Mr. Abhimanyu Chopra and Mr. Parag Maini,  
Advocates**

**For Respondents: Mr. Sanjay Bhatt and Ms. Niharika Sharma,  
Advocates (for R.P.)**

**ORDER**

**09.07.2019** Heard learned counsel for the Appellant(s). Hearing concluded.

Heard the learned counsel appearing on behalf of the 'Resolution Professional' and other Respondents. Hearing concluded.

Judgment reserved.

Parties may file their short written submissions, not more than 3 pages,  
by 12<sup>th</sup> July, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice Bansilal Bhat ]  
Member (Judicial)

/ns/gc/